

Annexure-6

Name of the corporate debtor: Goodwin Packpet Private Limited
Date of commencement of liquidation: 11th January 2021
List of stakeholders as on: 12th March 2021

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	Amarjeet Sjngh, Proprietor of Vineet Enterprises	970449207598	10/02/2021	7572370	4845743	Amount payable for the raw materials sold to the Corporate Debtor				100			2726627		See Note-03 Below.

Note : 03 – Reason for rejection of claim of Interest.

At first, the operational creditor claimed interest based on MSME status. On verification of the MSME registration certificate, it was found that MSME registration was taken only on 18/09/2018. Further, MSME registration was taken to do the business "Other Financial Activities". Invoice of the operational creditor to M/s. Goodwin Packpet Private Limited is not related to any financial services of the category to which operational creditor took MSME Registration. Further, all the aforesaid invoices were raised prior to the date of registration as MSME. When the Liquidator raised query about it, operational creditor replied to ignore MSME Certificate and consider claim of interest based on their invoices. But the time to submit correction/modification to claim had already expired prior that date. Further, Operational creditor informed that M/s. Goodwin Packpet Private Limited had agreed to pay interest before they started purchasing materials from operational creditor. But, operational creditor produced no documentary evidence to prove that M/s. Goodwin Packpet Private Limited had agreed to pay the interest before they started purchasing materials from operational creditor. Because these reasons, the liquidator rejected interest portion of the claim.


